

✓

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

CP No. 78/2003 in OA 2522/2002

New Delhi, this the 26th day of March, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J)

Hon'ble Shri Govindan S. Tampi, Member(A)

Somvir Singh
S/o Jai Singh
R/o Village/ P.O. Bhandani,
Dt. Jhajjar(Haryana) & Others .. Petitioners
(Shri T.C. Aggarwal, Advocate)

versus

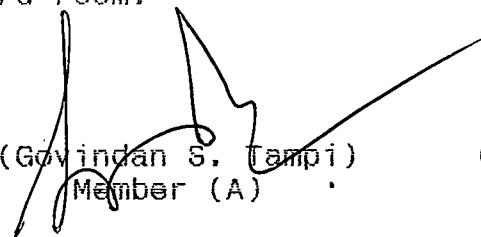
1. Shri Pawan Chopra
Secretary
Ministry of Information & Broadcasting
Shastry Bhawan,
New Delhi
2. Shri Mukhopadhyay
Chief Producer, Films Division
(Min. of Information & Broadcasting)
24, Dr. Deshmukh Marg, Mumbai-26.
3. Shri S.R. Das
Producer-incharge, Films Division
Soochana Bhavan,
Lodi Road, New Delhi .. Respondents
(Shri R.P. Aggarwal, Advocate)

ORDER (oral)

By Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

Learned counsel for the respondents submits that the orders of the Tribunal have been complied with. This is not disputed by Shri T.C. Aggarwal, learned counsel for petitioners.

Noting the above facts and circumstances, CP 78/2003 is dismissed. Notice issued to the alleged contemnor is discharged. File to be consigned to the record room.


(Govindan S. Tampi)
Member (A)


(Mrs. Lakshmi Swaminathan)
Vice Chairman (J)

/ravi/